

## Annexure - 8

Name of the corporate debtor : SAIL SCL Kerala Limited

Date of commencement of CIRP : 23.03.2023

List of creditors as on 13.09.2023

## List of operational creditors (Other than Workmen and Employees and Government Dues)

														Amount in Rs.
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Steel Authority of India Limited	20.04.2023	213,023,331.00	209,948,589.00	Unsecured	-	-	Yes	0.00%	-	-	3,074,742.00	-	There is a difference in amount claim and balance confirmation provided by the OC in VISL . Also Details regarding 25.00 Lakhs approx has not been provided by the OC in respect of HO SSKL
2	Vipinraj N Vipinraj & Co.	07.04.2023	39,700.00	39,700.00	Unsecured	-	-	No	0.00%	-	-	-	-	NIL
3	Pee Gee Transports	07.04.2023	70,000.00	-	Unsecured	-	-	No	0.00%	-	-	70,000.00	-	The claim is not admitted as Copies of invoices, purchase order, statement of accounts, KYC documents or any other details which support the claim amount is not submitted by the OC
4	Rajendra Gears	07.04.2023	107,007,644.00	-	Unsecured	-	-	No	0.00%	-	-	107,007,644.00	-	The claim amount is not admitted as an investigation against the OC is pending before Vigilance and Anti Corruption Bureau (VACB )
5	Eshita Tarun and Associates	06.04.2023	11,525.00	11,525.00	Unsecured	-	-	No	0.00%	-	-	-	-	NIL
6	Para Military Forces Ex-Servicemen Welfare Society	05.04.2023	133,605.00	133,605.00	Unsecured	-	-	No	0.00%	-	-	-	-	NIL
7	Login Tec	06.04.2023	17,683.00	17,683.00	Unsecured	-	-	No	0.00%	-	-	-	-	NIL
8	New Malabar Ex-Servicemen Security Service Society Kunnamangalam	05.04.2023	1,016,208.00	1,016,208.00	Unsecured	-	-	No	0.00%	-	-	-	-	NIL
9	Associated Road Carriers Limited	04.04.2023	273,820.00	273,820.00	Unsecured	-	-	No	0.00%	-	-	-	-	NIL
10	T.K.Menon & Co	06.04.2023	35,400.00	35,400.00	Unsecured	-	-	No	0.00%	-	-	-	-	NIL
11	CDSL	11.09.2023	198,240.00	-	Unsecured	-	-	No	0.00%	-	-	198,240.00	-	The OC had submitted the claims beyond the time stipulated as per the Regulations of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 and on or before the ninetieth day of the insolvency commencement date.
			<b>321,827,156.00</b>	<b>211,476,530.00</b>	-	-	-	-	-	-	-	<b>110,350,626.00</b>	-	